

Government of India
Ministry of Coal
LOK SABHA
Unstarred question no. 2389
To be answered on 01.08.2018

Auction and Handing over of Mines

2389. DR. P. VENUGOPAL

Will the Minister of COAL be pleased to state:

- (a) whether the majority of the mines currently, which have been auctioned or allocated are scheduled to be handed over by 2019-20 and if so, the details thereof;
- (b) whether the delayed clearances, land acquisition problems, resettlement and rehabilitation issues, evacuation constraints, etc. can delay materialization of these plans and if so, the details thereof; and
- (c) whether the estimated coal production in short term Financial year 2020-22, is 1050 MTPA which is comparable to the demand and if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, COAL, FINANCE & CORPORATE AFFAIRS
(SHRI PIYUSH GOYAL)

(a) & (b): As on date, 84 coal mines have been Auctioned/Allotted under the provisions of the Coal Mines (Special Provisions) Act, 2015. The details of coal mines scheduled for operationalisation are as under:-

<i>Year</i>	<i>No. of mines scheduled for operationalisation as per the Agreement</i>	<i>No. of mines having mine opening permission</i>
Up-to 2017-18	33	19
2018-19	15	03 (As on date)
2019-20	23	-
2020-21	11	-
2021-22	01	-
2022-23	01	-
Total	84	22

The Allocatee companies have to develop the coal mine as per the milestones prescribed in the Agreement. However, issues like financial distress of the Allocatee companies, delay in land acquisition, court cases etc. have impact on the schedule of operationalisation/development of some of the coal mines. In

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order to remove these bottlenecks and facilitate the Allocatee company in the development of the coal mine, regular follow up with the concerned stakeholders is being done.

Point (c) Coal production for the financial year 2020-22 has not been estimated so far.
